

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/61/2016**

**NAME OF THE PETITIONER(S) : Shri. T. Sathiah**

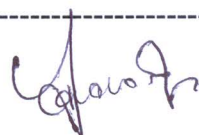
**NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others**

**UNDER SECTION : 237(b)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Vipaya Prashanthan, S.  
(For Shankarasayarani)

Petitioners  
R1, R2, R3



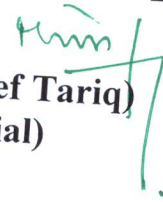
② T. N. LAKSHMANAN

Respondent



**ORDER**

Proxy counsels representing both the counsels on record are present. Counsel for petitioner sought time to report on the notice served on R4 & R5. Counsel for R1 to R3 stated that there is no nomination of R2 for bringing the LR's of R2 on record. Further he stated that he will check again and inform regarding the same. Both the counsels are directed to take steps for bringing the LR's of R2 on record, if necessary. Counsel for petitioner is further directed to serve private notice to R4 & R5 and file proof of the same by way of an affidavit by the next date of hearing. Put up on **24.01.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)